

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 1248/2017

THE STATE OF U.P. SECRETARY OF REVENUE DEPARTMENT & ORS.
Appellant(s)

VERSUS

JAGDAMBIKA PRASAD SHUKLA
Respondent(s)

WITH

SLP(C) No. 8530/2017 (XI)

IA No. 1/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 2/2017 - EXEMPTION FROM FILING O.T.

IA No. 3/2017 - PERMISSION TO FILE ANNEXURES

Date : 04-08-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. Tanmaya Agarwal, AOR
Mrs. Aditi Agarwal, Adv.
Mr. Udit Bhardwaj, Adv.

Mr. Vishwa Pal Singh, AOR

For Respondent(s) : Dr. Sushil Balwada, AOR
Mr. Srilok Nath Rath, Adv.
Mr. Vikrant Vadesra, Adv.
Mr. Nandlal Kumar Mishra, Adv.
Mr. Onkar Nath Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of learned counsel for the appellants, re-list the matters
after one week.

(PRIYANKA MALIK)
COURT MASTER (SH)

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)